

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1611
ANSWERED ON:07.03.2013
REVIVAL OF RAMAGUNDAM FERTILIZER UNIT
Shetkar Shri Suresh Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether the Government is insisting on one time settlement of amount from Ramagundam Fertilizers, Andhra Pradesh to revive the unit as recommended by Board for Industrial and Financial Reconstruction; and

(b) If so, the details thereof and the present status thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) Yes Madam. The major unsecured creditors of Ramagundam Unit of Fertilizer Corporation of India Limited (FCIL) namely Northern Power Distribution Co. Ltd. of Andhra Pradesh (APNPDCL) and Singareni Collieries Co. Ltd. (SCCL), have agreed to accept 30% of their dues as One Time Settlement (OTS). In the process of revival, as soon as the funds for settlement of all dues of FCIL become available, the OTS amount would be released with the approval of BIFR.